

**DIVISION BENCH**

**ITEM NO. 120**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 105/2023 IN CP (IB) No. 23/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>RAMAN ISPAT PVT LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

Sh. Anil Kumar, PCS.

*: For the Liquidator in IA No. 105/2023*

**ORDER**

Ld. Counsel appearing for the liquidator present. He requests for a date for further hearing in the matter.

Let the matter to come up for further hearing on 18<sup>th</sup> July, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*